NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 125(MB)2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY

Union of India

Vs.

M/s. Manmandir Estate Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 ARUN FAXONO

2 SUNROW FOR SINCELLY

3 SANJEEV NARULA

4 CAYAR RAJIV AYNIMOTRI

5 Barnjay Chambey, Low Consultant - & FDO - Quantum Section of the Consult

Order

For orders, see order in CP 122(MB)/2008.

CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

5th September, 2016 (P.K. Sud)